- 3. Translation of the following from Hindi into English:
 - (a) Translation of all Hindi correspondence received from various Sections in the Ministry, Minister, Deputy Minister and Parliamentary Secretary.
 - (b) Parliament Proceedings for the Budget Session.
- 4. Translation of the following from Bnglish to Hindi:
 - (A) Summaries of the Annual Reports of the Departments of Community Development and of Co-operation.
 - (b) Parliament Questions.
 - (c) Translation of replies, if any, to the Hindi letters received in the Ministry.
- 5. (a) Diarising of letters received Irom various sections in Hindi.
 - (b) Hindi Typing work.
 - (c) Typing of English Translation.]
- 514. [Transferred to the 6th Septem ber, 1960.]

LOCATION OF TELEPRINTER FACTORY

- 515. SHRI MAHESWAR NAIK: Will the Minister of TRANSPORT AND COM MUNICATIONS be pleased to state:
- (a) whether any decision has been taken by Government as to the location of the teleprinter factory proposed to be set up in India in collaboration with an Italian firm; and
- (b) if so, what are the places that kave been examined for the purpose?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN) : (a) and (b) No deci-

to Questions sion has been taken yet- The matter is still under examination.

DISTRIBUTION OF IRRIGATION WATER AND POWER FROM CHAMBAL PROJECT

- 516. SHRI NIRANJAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether the Chambal Control Board has finally decided upon the distribution between Madhya Pradesh and Rajasthan of the irrigation watet and power to be made available from the Chambal Project; and
- (b) if so, what is the basis of this distribution?

THE DEPUTY MINISTER OF IRRI-GATION AND POWER (SHRI J. S. L HATHI): (a) and (b) The Governmen! of Madhya Pradesh and Rajasthan have agreed to share equally thf! benefits of irrigation water and powe* to be made available from the Chambal Project.

OFF-TAKE OF SUGAR QUOTA IN BIHAR AND UTTAR PRADESH

- 517. SHRI DAHYABHAI V. PATEL: Will the Minister of FOOD AND AGRI CULTURE be pleased to state:
- (a) whether it is a fact that the offtake of the sugar quota in the States of Bihar and Uttar Pradesh is very much less than what is
- (b) if so, why the quota has been fixed at such a large quantity; and
- (c) whether it is a fact that Government are planning to export large quantities of sugar?

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): (c) No. Sir. As will be seen from the following figures, the Bihar State has been lifting practically the entire quota fixed for it and the Uttar Pradesh also has been lifting a substantial part of its quota.